

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 6**  
**(IB)-1464(PB)/2018**

**IN THE MATTER OF:**

a'XYKno Capital Services Pvt. Ltd.  
Vs.

.... Applicant/petitioner

Rattan India Power Ltd.

.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 06.12.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS**

For the petitioner: -  
For the respondent -

**ORDER**

**CA-1259(PB)/2018**

The application be listed on 03.01.2019 as the counsel for the applicant has not put in appearance even on the second call.

List on 03.01.2019.

-sd-

**(M.M.KUMAR)**  
**PRESIDENT**

-sd-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**